

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

MONDAY, THE TWENTY THIRD DAY OF SEPTEMBER
TWO THOUSAND AND TWENTY FOUR

PRESENT

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HON'BLE SRI JUSTICE J. SREENIVAS RAO**

**I.A. No.1 of 2024
IN
WRIT PETITION NO: 11399 OF 2009**

Between:

Mr. Nathi Murali Krishna S/o. Late Nathi Meganath, Aged 44 years, Occ: Business,
R/o. D.No.13-6-625, Karwan, Hyderabad – 500 006.

...PETITIONER/PETITIONER

AND

1. State of Telangana, Rep. by its Secretary Department of Revenue, Secretariat Buildings, Hyderabad.
2. The Telangana State Wakf Board, Rep. by its Secretary, Nampally, Hyderabad.
3. The Chief Executive Officer, The Telangana State Wakf Board, Nampally, Hyderabad.

...RESPONDENTS/RESPONDENTS

Petition under Order-9 Rule 8 & 9 R/w. U/s. 151 CPC praying for the reasons stated in the accompanying affidavit filed in support of the petition, the High Court may be pleased to restore I.A. No. 01 of 2023 in W.P. No. 11399 of 2009 to its original file by setting aside the dismissal order dt.29-01-2024 in the interest of justice.

This petition coming on for hearing, upon perusing the petition and affidavit filed in support thereof and upon hearing the arguments of Sri J. PRABHAKAR, Senior Counsel representing Sri G. BHASKER REDDY, Counsel for the Petitioner and Sri MURALIDHAR REDDY KATRAM, GP for REVENUE appearing on behalf of the Respondent No.1 and SRI M.A.K. MUKHEED, Standing Counsel

appearing on behalf of the Respondents No.2 & 3, the Court made the following ORDER:

Mr. J.Prabhakar, learned Senior Counsel representing Mr. G. Bhasker Reddy, learned counsel for the petitioner.

Mr. Muralidhar Reddy Katram, learned Government Pleader for Revenue for the respondent No.1.

Heard on I.A.No.1 of 2024.

For the reasons stated in the supporting affidavit, this interlocutory application seeking to restore I.A. No.1 of 2023 is allowed.

I.A. No.1 of 2023 is restored to file.

SD/- P. PADMANABHA REDDY
ASSISTANT REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. The Secretary Department of Revenue, State of Telangana, Secretariat Buildings, Hyderabad.
2. The Secretary, Telangana State Wakf Board, Nampally, Hyderabad.
3. The Chief Executive Officer, The Telangana State Wakf Board, Nampally, Hyderabad
4. One CC to Mr. G. Bhasker Reddy, Advocate [OPUC]
5. Two CCs to Mr. Muralidhar Reddy Katram, GP for Revenue, High Court for the State of Telangana at Hyderabad. [OUT]
6. One CC to Sri M. A. K. Mukheed, S.C. for TSWB [OPUC]
7. The Section Officer, Writ Posting Section, High Court for the State of Telangana at Hyderabad.
8. The Section Officer, Writ Non-Service Section, High Court for the State of Telangana at Hyderabad.
9. Two CD Copies

T J
GJP

KS

HIGH COURT

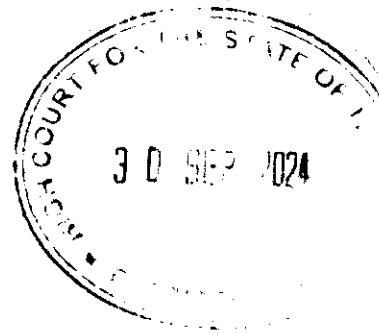
DATED:23/09/2024

ORDER

I.A. No.1 OF 2024

IN

W.P. NO: 11399 OF 2009



ALLOWING THE I.A.No.1 OF 2024

AND RESTORING THE I.A.No.1 OF 2023

*12 copies
K
30/9/24*